

OFFICE OF THE PRINCIPAL DISTT. & SESSIONS JUDGE KUPWARA

NOTIFICATION

No. 1466-71/PATK

Dated 29/04/2020

Sub: Providing of financial assistance to the Lawyers practising in the various courts of UT of J&K.

Ref: High Court of J&K Order No. 1593/LP dated 28/04/2020.

It is hereby notified for the information of all the Ld. advocates enrolled with J&K State Bar Council, being in actual practice & who are in dire need of financial assistance because of grave financial hardships due to National Lockdown and practising in different Courts of district Kupwara to apply by or before 05/05/2020 as per the prescribed format and guidelines appended with aforesaid Order issued by the Registrar General High Court of J&K at Jammu.

Applications shall strictly be sent as per prescribed format to E-mail ID (mbilal56@gmail.com) of System Officer District Court Kupwara.

The System Officer E-Courts district Court Kupwara Mr. Bilal Ahmed Mir contact No. 7006290177 shall acknowledge the mail so received & intimate the sender.

For any assistance please feel free to contact aforementioned System Officer on contact No. 7006290177. The System Officer shall download the applications daily and prepare a tabulated list of the same to be placed before the District Committee Kupwara constituted by The Hon'ble High Court.

Sd. Inder Singh  
Principal District & Sessions Judge  
Kupwara

No.

Dated.29/04/2020

Copy to the:

1. Registrar General High Court of J&K at Jammu for information.
2. CJM Handwara for information.
3. Secretary to Hon'ble Mr. Justice Vinod Chattarjee Koul High Court of J&K ( Administrative Judge District Kupwara) for kind information of His Lordship.
4. President/Secretary Bar Association Kupwara for information of Ld. Advocates.
5. System Officer E-courts Kupwara for information and compliance and uploading the same on Official Website of district Court Kupwara.

Section Officer (Administration)  
District Court Kupwara  
Section Officer  
District Court Kupwara